

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 33**

**CP 59/2015**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES:      **SHAILESH N SHAH & ANR.**

Section 397-398 of the Companies Act, 2013

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**ORDER**

1. None present for the Petitioner.
2. In case on the next date of hearing none appears on behalf of the Petitioner, matter will be dismissed for want of prosecution.
3. List this matter on **27.02.2024** for dismissal.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna